

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 09.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.1208/2020 in CP No.436/241/HDB/2020
NAME OF THE COMPANY	Srinivasa Fibre Enterprises Pvt Ltd
NAME OF THE PETITIONER(S)	Narasimha Vara Prasad Anala
NAME OF THE RESPONDENT(S)	Srinivasa Fibre Enterprises Pvt Ltd
UNDER SECTION	241

ORDER

IA No.1208/2020

Present: Ld. Proxy Counsel on behalf of Mr. Srinivasulu for the Applicant.

Ld. Counsel Mr. Lakshman Sravan for the Respondent No.2.

Ld. Counsel Ms. Sailaja for the Respondent No.4 and 5.

Respondent Nos.1, 3 and 6 are already been set ex-parte. At the request of the Proxy Counsel for the Applicant, **matter is adjourned to 14.08.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)